

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 599 - of 1864

Krishnarav Anant Zoshi  
Inamdar of the Tanna Col-  
lectorate

Appellant,

(Original Plaintiff)

versus

Aba bin Bhebo Padetkur of  
the Tanna Collectorate

Respondent,

(Original Defendant)

Rs. 16-11-11

The claim in the Original Suit was to recover the balance of  
rent alleged to be due for 5 years.

In Appeal No. 16 of 183 to the High Court  
of the District of Tanjavur at Tanjavur  
the Decree of the ~~Magistrate~~ <sup>Magistrate</sup> of Tanjavur who had rejected the  
claim.

A Special Appeal was preferred in the High Court on the grounds that ~~there~~ <sup>there</sup>  
has been a substantial error in law ~~has~~  
~~occurred~~ in the investigation of the case which  
has

has produced error in the decision of the case upon its merits in that the evidence prayed for in the Partchast No was not taken, & that /2/ the Court declined to receive the expenses tendered to call for evidence and disposed of the case, that /3/ there was an issue raised in the appeal that the Court of original Jurisdiction declined to receive the expenses and disposed of the case but the appellate <sup>Court</sup> has not passed any decision thereon and that /4/ a further extension ought to have been once more granted but it was not done so.

The Court waives the  
Deere of the fall. with costs  
on the appt.

Atty Genl

B. M. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 599

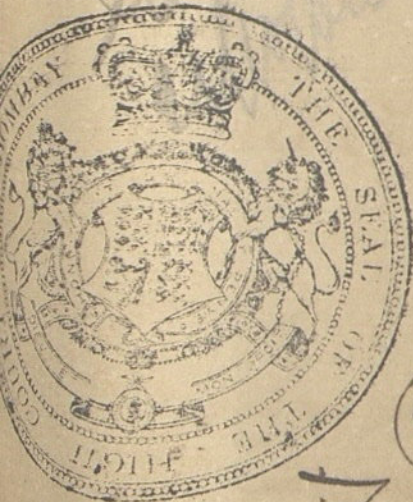
of 1864, against the decision of the Acting Collector of the District of Tama and disposed of on the 14<sup>th</sup> Oct<sup>r</sup> 1864 by Confirming the same with costs

BY THE APPELLANT—

In the District.				
In the Mamladar's Court (including 2 fees)	2	11	8	
In the Collectors Courts	2	10	4	
In this Court.				5 5 8
Stamp for Memorandum of Special Appeal	1	"	"	
Stamps for copies of Decree and Judgment	1	8	"	
Stamp for Vukeelutnama	2	"	"	
Batta for Process and Postage	1	"	"	
Sectioner's Fee	"	10	7	
Vukeel's Fee	"	7	8	
				6 10 3.
				Rupees.... 11. 15 11

BY THE RESPONDENT.

In the District.				
In the Mamladar's Court	1	7	8	
In the Collectors Court	"	"	"	
In this Court.				1 7 8
Stamp for Vukeelutnama	"	"	"	
Vukeel's Fee	"	"	"	
				" " "
				Rupees.... 1 7 8



For Sealer: *[Signature]*  
 For Acting Registrar: *[Signature]*  
 The 14<sup>th</sup> day of October 1864